

**F. No. J-11017/20/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 28th February, 2019

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation (except the cases of Railways and Taxation) before the High Court of Madras at Chennai, its Bench at Madurai and District & Subordinate Courts, Thiruvannamalai (Tamilnadu), as mentioned in List 'A', List 'B' and List 'C' below, for a period of three years from the date of this order or until further orders, whichever is earlier, the President is also pleased to change the panel of **Shri V. Krishnamoorthy**, Advocate whose name is figuring in this Department's earlier Order No. J-11015/6/2016-Judicial dated 31.05.2016, from Standing Government Counsel for the District & Subordinate Courts, Thiruvannamalai (Tamilnadu) to **Additional Standing Government Counsel** for the same District with effect from the date of this order for rest of his present term as per aforesaid order dated 31.05.2016 i.e. **till 30.05.2019:-**

List 'A'

HIGH COURT OF MADRAS, PRINCIPAL BENCH AT CHENNAI

Sl. No.	Name of the Advocate (S/Shri)	Contact details	Enrollment number
Senior Panel Counsel			
1.	ME. Sarashwathy @ C.T. Sarasu	Plot # 1040, New #03, 'H'-Block, 26 th St. Ponni Colony, Anna Nagar, Chennai- 600040 Mob: 9444415523 Email: erameyappan@gmail.com	MS/265/1981 In name of C. T. Sarasu
2.	S. Janarthanam	No. 6/94, Collectorate Colony, Main Road, Aminijikarai, Chennai-600029 Mob: 9943492251, 9444088828 Tel. 044-4313222 Email: jana2668@yahoo.com	877/1991
Central Government Counsel			
3.	Ms. Anuradha Sekar	N. 162, Y-Block, 2 nd Street, Anna Nagar, Chennai-600040 Mob: 9884506405	TN/1948/2010
4.	B. Ramprabhu	No. 3/172, Main Road, Allur, PO Sethiyathope, Chidambaram (T.K.), Cuddalore (D.T.) Pin-608702 Mob: 9941157560 Email: bramprabhu@gmail.com	MS/1907/2005



5.	M. Arul	Plot No. 10, Air India Colony,, Mugalivakkam, Chennai-600125 Mob: 9840203284 Email: advocatemarul@gmail.com	MS/739/2005
6.	Ms. P. J. Anitha	No. 12, Gandhi Nagar, First Street, Tolgate, Chennai-600019 Mob: 9840282422	MS/616/2006
7.	Ms. Lion S. Shailasri	10, Third Main Road, Vijaya Nagar, Chennai-42 Mob: 9176095597 Tel: 044-48544665	MS/1349/1998
8.	D. Chandar	Flat No. D3, IInd Floor, 2 nd Block, Shanthi Colony, No. 12, G.A. Road, Old Washermentpet, Chennai-600021 Mob: 9840696868 Tel: 044-25245224 Email: lawyerchandar@gmail.com	MS/2600/2005
9.	S. Bharathi	Plot No. 6A, Ground Floor, Dhanalakshmi Street, Rajeswari Nagar, Selaiyur, Chennai- 600073 Mob: 9003283051 Tel: 044-22272186	MS/720/2013
10.	K. Prem Anand	#54, Periyar Street, M.G.R. Nagar, Chennai-600078 Mob: 9841140167, 8122076422 Email: premanandbjp@gmail.com	MS/1173/2010
11.	Bala Manimaaran	Sakthi Illam, No. 11, Nethaji Street, Ekkattuthangal, Chennai-600032 Mob: 9841028299 Email: advocatemaaran@gmail.com	MS/1188/2014
12.	M. R. Vinoth Prabhu	No. 27, Putheri Karai Street, Velachery, Chennai-42 Mob: 9042067979 Email: mes2vinodh@gmail.com	MS/1911/2014
13.	G. Sathasivam	No. 4/2, Somu 5 th Street, Royapuram, Chennai-600013 Mob: 9445500925 Email: yashyalu@gmail.com	MS/182/2015
14.	S. Arockiam	No. 15/1A, Andavar Street, Choolaimedu, Chennai-600094 Mob: 9444547462 Email: Isarock@yahoo.co.in	MS/2008/2004
15.	P. Punniyakotti	52-B, Gururam Flats, Venkattarathinam Nagar, Adyar, Chennai-600020 Mob: 9444011469 Tel: 044-24418519/24414903 Email: punniyakottiadv@gmail.com	MS/341/1990
16.	K. Gangadaran	No. 7, Cheyyur Parthasarathy Street, Nelvayal Road, Perambur, Chennai-600011 Mob: 9566011025, 9941005996 Email: gvadv24@gmail.com	MS/2460/2011
17.	M. Sathyan	No. 4/42, Poonthottam, 3 rd Street, Nanganallur, Chennai-600061 Mob: 9884733777, 9840555937 Email: s.n.jothi08@gmail.com	MS/1653/2007

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18.	K. Subbu Ranga Bharathi	N. A-6, Madhav Apartments, Old No. 5, New No. 30, Dr. Thomas Road, T. Nagar, Chennai-600017 Mob: 9840717737, 9940470991 Tel: 044-24312411 Email: indusadvocates@gmail.com	MS/1348/2003
19.	K. C. Jai Prakash	No. 156, 3 rd Block, Kaviarasu Kannadasan Nagar, Kodunagiur, Chennai-118 Mob: 9941318426	MS/3286/2010
20.	SV. Jayakumar	11/15, Ambedkar Street, K. K. Nagar, Ullagaram, Chennai-600091 Mob: 8124570524, 9176525869 Email: chennaijk75@gmail.com	MS/2668/2011

List 'B'

HIGH COURT OF MADRAS, MADURAI BENCH

Sl. No.	Name of the Advocate (S/Shri)	Contact details	Enrollment number
Senior Panel Counsel			
1.	P. Pannir Selvam	4-777, Kudi Street, Murungapettai, Mutharsanallur Post, Srirangam Taluk, Tiruchirappalli District-620101 Mob: 9677121977	MS/58/1978
2.	V. Krishnasamy	2580, South Main Road, Thanjavur, Pin- 613009 Mob: 9443137966, 9994466244 Email: vkrishnasamy@lawyer.com	97/1989
3.	K. Sankararaman	Mob: 9443451496	MS/140/1991
4.	K. Sundaram	No. 39 B, Gandhi Nagar, Thrichy Road, Thuraiyur, Pin-621010 Mob: 9443143837	MS/1030/1995
Central Government Counsel			
5.	Y. Sasikumar	No. 1/133, Subashini Nagar, Main Street, Surya Nagar, Madurai Mob: 8072767150	MS/1079/1994
6.	J. Markandeyan	No. 226/6, Kattumavadi Road, Near New Court, Aranthangi-614616 Mob: 9965779919, 7200565672 Email: sathiyamark099@gmail.com	MS/784/2005
7.	Aayiram K. Selvakumar	Plot No. 105, Upstair, Poompukar Nagar, 3 rd Street, Valar Nagar Main Road, Madurai-625107 Mob: 9443388637 Email: aayiramadv1000@gmail.com	MS/836/1991
8.	P. Murugesan	No. 85, Lawyers Chamber, High Court, Madurai Bench, Madurai-625023 Mob: 9442308463, 9842208463	2178/2006

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List 'C'

DISTRICT & SUBORDINATE COURTS, THIRUVANNAMALAI STANDING GOVERNMENT COUNSEL

Name of the Advocate	Contact details	Enrollment number
Shri T. S. Sankar	O. No. 9, Ammani Amman Gopura Street, Thiruvannamalai District, Tamilnadu Mob: 9443328467 Tel: 04175-253467 Email: goodwillvmalai@yahoo.co.in	63/2004

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 25(3)/99-Judl. dated 24.09.1999 (in respect of Advocates in List 'A'), No. 26(1)/99-Judl. dated 24.09.1999 (in respect of Advocates in List 'B') and No. 27(11)/99-Judl. dated 24.09.1999 (in respect of Advocates in List 'C') all to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Secretary, Law Department, 'B' Block, 1st Floor, Chief Secretariat Complex, Goubert Avenue, Beach Road, White Town, Puducherry-605001.
3. The Incharge, Branch Secretariat, Chennai (Tamilnadu).
4. Shri G. Rajagopalan, ASGI, Madras High Court.
5. Shri G. Karthikeyan, Asstt. SGI, Madras High Court at Chennai.
6. Shri V. Kathirvelu, Asst. SGI, Madras High Court, Madurai Bench.
7. The Registrar, Madras High Court, Chennai (Tamil Nadu).
8. Shri V. Krishnamoorthy, now Additional Standing Govt. Counsel, District & Subordinate Courts, Thiruvannamalai with request to immediately handover all the case files pertaining to Central Govt. litigation to Shri T. S. Sankar, Standing Govt. Counsel for the fresh allocation of the same to other panel counsel for District & Subordinate Courts, Thiruvannamalai.
9. The Cash (LA) Section for the payment of retainership fee to Shri T. S. Sankar, SGC as mentioned in List 'C' above w.e.f. the date of this order and to **stop** retainership fee to Shri V. Krishnamoorthy, now Addl. SGC w.e.f. the date of this order.
10. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
11. Guard File/Judicial Section with 5 spare copies.



(Manindra Choudhary)
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